

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Court-II**

**Appeal No. 132 of 2012, I.A. Nos. 247 of 2012 & 248 of 2012
And
Appeal No. 133 of 2012, I.A. Nos. 249 of 2012 & 250 of 2012**

Dated : 23rd November, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 132 of 2012

M/s. Junagadh Power Projects Pvt. Ltd. ... Appellant(s)

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. Respondent(s)

Appeal No. 133 of 2012

M/s. Amreli Power Projects Ltd. Appellant(s)

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. Respondent(s)

**Counsel for the Appellant (s) : Mr. Sanjay Sen,
Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Shesadri**

ORDER

The parties have filed their written arguments. Judgment is reserved.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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